

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF GUJARAT OLEO CHEM LTD.

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE DEBTOR	Gujarat Oleo Chem Ltd.
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	19/12/1996
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	Registrar of Companies, Gujrat ,Ahmedabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	CIN:-U24110GJ1996PLCO31334
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	<u>REGISTERED OFFICE</u> Plot no.654-656,2019-2027 GIDC Panoli Bharuch-394116, GUJRAT <u>PRINCIPAL OFFICE</u> B-817, Samartha Aishwarya, Opp.Highland Park, Oshiwara, Lokhandwala, Andheri-W, Mumbai-400 053, MAHARASHTRA (Correspondence to Corporate Debtor for all purpose may be sent to Principal office only)
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	April 13, 2017 (As per the Order of Hon NCLT-Ahmedabad dated 13/4/2017 in Company petition No. (IB 04/NCLT/AHM/2017
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	October 10, 2017 (180 days from Insolvency Commencement Date)
8.	NAME, ADDRESS, EMAIL ADDRESS AND THE REGISTRATION NUMBER OF THE INTERIM RESOLUTION PROFESSIONAL	Rakesh Chaturvedi Reg no: IBBI/IPA-001/IP-00234/2016-2017/1336 Address : Paresh Rakesh & Associates 103,Namrata CHS, Bldg No-15, Shashtri Nagar, Link Road , Goregaon West, Mumbai -400104. Email : rakesh@pareshrakesh.in
9.	LAST DATE FOR SUBMISSION OF CLAIMS	April 27, 2017

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a Corporate Insolvency Resolution process against the M/s Gujarat Oleo Chem Ltd on April 13, 2017.

The creditors of Gujarat Oleo Chem Ltd, are hereby called upon to submit a proof of their claims on or before April 27, 2017 to the Interim Resolution Professional at the address mentioned against item 8.

The claims may be submitted in the Scheduled Forms B,C,D and E in terms of Regulations 7 , 8 and 9 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by the Operational Creditors, Financial Creditors, Workmen or Employees and Authorized representative of workmen and employees respectively, as the case may be. The aforesaid regulation and relevant forms are available on website www.ibbi.gov.in of The Insolvency and Bankruptcy Board of India

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : April 14, 2017

Place : Mumbai

Sd/-

Rakesh Tulsidas Chaturvedi
Interim Resolution Professional

Quality of Earnings Study

Do accounting books always show true business worth? U

TUESDAY, APRIL 18, 2017

4 NEWS

FORM A

PUBLIC ANNOUNCEMENT

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FOR THE ATTENTION OF THE CREDITORS OF GUJARAT OLEO CHEM LTD.

RELEVANT PARTICULARS	
1. NAME OF CORPORATE DEBTOR	Gujarat Oleo Chem Ltd.
2. DATE OF INCORPORATION OF CORPORATE DEBTOR	19/12/1996
3. AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Registrar of Companies, Gujarat, Ahmedabad
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	CIN: U24110GJ1996PLC 031334
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office: Plot No. 654-656, 2019-2027 GIDC Panoli(Bharuch)- 394 116 Gujarat. Principal Office: B-817, Samartha Aishwarya, Opp. Highland Park, Oshiwara, Lokhandwala Andheri (W), Mumbai- 400 053, Maharashtra. (Correspondence to Corporate Debtor for all purpose may be sent to Principal office only)
6. INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	April 13, 2017 (As per the Order of Hon NCLT-Ahmedabad dated 13/4/2017 in Company petition No. JB04/NCLT/AHM/2017)
7. ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	October 10, 2017 (180 days from Insolvency Commencement Date)
8. NAME, ADDRESS, EMAIL ADDRESS AND THE REGISTRATION NUMBER OF THE INTERIM RESOLUTION PROFESSIONAL	Rakesh Chaturvedi Reg no IBB/IPA-001/IP-00234/2016-2017/1336 Address: Paresh Rakesh & Associates 103, Namrata CHS, Bldg No.15, Shashtri Nagar, Link Road, Goregaon (W), Mumbai - 400 104. Email: rakesh@pareshrakesh.in
9. LAST DATE FOR SUBMISSION OF CLAIMS	April 27, 2017

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Place: Mumbai
Dt: 14-04-2017

Sd/-
Rakesh Tulsidas Chaturvedi
Interim Resolution Professional